

35. Bhinmal
36. Chirwa
37. Pilani
38. Phalodi
39. Ramganj Mandi
40. Merta City
41. Falna
42. Rani Khurd
43. Srimadhapur
44. Abu Road
45. Nohar
46. Sangaria
47. Rai Singh Nagar
48. Sriganga Nagar
49. Nagdwara

**Poor Telephone Service in the Telephone Exchanges of Sihore District**

6407. SHRI PRATAP BHANU SHARMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the trunk calls booked by the subscribers of Diwanganj, Udaipura and Deori of Raisen district Budhni, Nasrullahganj and Rehti Telephone Exchanges of Sihore district never mature due to line defects and poor maintenance;

(b) if so, the reasons for poor services to the subscribers; and

(c) the affective measures proposed to be taken to improve the working of above telephone exchanges ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise in view of reply at (a) above.

(c) However, to further improve the trunk services from these exchanges remedial

measures like maintenance of trunk lines and overhauling of the exchanges is being taken up.

**Import of Equipments and Fire Doors by Gardan Reach Ship Builders and Engineers Ltd., Calcutta**

6408. DR. C. S. VERMA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Garden Reach Ship Builders and Engineers Ltd., Calcutta have been importing various equipments and Fire Doors for various types of vessels under construction and repairs;

(b) if so, the total value of Fire Doors and other equipments imported during the last three calendar years;

(c) whether some industrial units in West Germany have developed technological advancement in the manufacturing of Fire Doors for ships and have thus informed the Company; and

(d) if so, the details thereof and the action being taken to import only world's best for use in such vessels under construction ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir.

(b) The value of Fire Doors and other equipments imported during the last three calendar years is as follows :

(Rupees in lakhs)

Year	Fire Doors	Other Equipt.	Total
1982	2.12	440.00	442.12
1983	3.20	640.00	643.20
1984	Nil	85.00	85.00

(c) and (d). M/s. ELUMMEN VOSS is the only West Garman Company known to have developed and manufactured fire doors. Fire Doors and related equipments are procured only after floating international tenders and obtaining competitive quotations. Moreover, owners' approval is taken in all cases. The Doors and equipments have to conform to

highly stringent Regulations of Ship Classification Societies. There are, thus, in-built safeguards to ensure that the best available equipment is utilised for ship-construction.

#### Changes in Drug Policy

6409. SHRI TARIQ ANWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the members of Expert Group have disagreed with the approach of the National Drugs and Pharmaceuticals Council and pointed out that the findings are not based on factual studies;

(b) whether changes in 1978 Drug Policy have been suggested without any study of mark up, Trade Commission, norms for conversion cost etc. and if so, what purpose such a review will serve in the matter of laying down just and fair Drug Policy;

(c) whether his Ministry propose to study these aspects before convening another meeting of the Expert Group; and

(d) whether some of the experts have asked for certain date and basic details to enable them to assist his Ministry to take correct decision if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d). The Report of the National Drug and Pharmaceutical Development Council (NDPDC) was discussed by a Group of Experts on 29th November, 1984 with a view to elicit their professional reaction. Except for one Member, the other experts were totally in agreement with the approach of the NDPDC. The NDPDC which is a representative body considered all aspects of the 1978 Drug Policy. All points of view would be taken into account by the Government while reviewing the existing Drug Policy.

#### M/s. Glaxo Laboratories Limited

6410. SHRI RAM BHAGAT PASWAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have allowed during the last two years higher mark-up to M/s. Glaxo Laboratories Ltd. for Multi-Vitamin products; and

(b) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) All the manufacturers of Multi-Vitamin formulations including M/s. Glaxo Labs. have been allowed a mark-up of only 60 per cent on the ex-factory cost in accordance with the provisions under Drugs (Prices Control) Order, 1979.

(b) Does not arise.

#### Recruitment in Oil and Natural Gas Commission

6411. SHRI VIJAY N. PATIL : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is any standard method for recruitment in the Oil and Natural Gas Commission;

(b) the number of General Managers working in the Oil and Natural Gas Commission at present; and

(c) when major working system is electronically and computer controlled the efforts being made to see that the total number of employees remains less as compared to other departments under similar circumstances ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) The number of Group General Managers/General Managers working at present is 40.

(c) The commission has a laid down procedure for manpower resources budgeting and manpower planning, which ensures that the manpower of the Commission is commensurate with its requirements.